

NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 24/1 /2018 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :  
PETITION NUMBER : CP/711/(IB)/2017  
NAME OF THE PETITIONER(S) : JAGADEESH PRATHAP  
NAME OF THE RESPONDENT(S) : KUTTY FLUSH DOORS AND FURNITURE CO. P.LTD  
UNDER SECTION : 7 RULE 4

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	
1.	V-PRASHANTH KIRAN	counsel for Respondent	V. Prashanth
2.	AKSHITA	counsel for Applicant	Akshita

**ORDER**

Counsel for petitioner present. Counsel for respondent filed counter and furnished copy of the same to the other side. The matter is adjourned at request for hearing submissions by both the sides. Put up on 06.02.2018.

<sup>sd/-</sup>  
(S VIJAYARAGHAVAN)  
Member(Technical)

<sup>sd/-</sup>  
(K ANANTHA PADMANABHA SWAMY)  
Member(Judicial)